

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P): (a) The Ministry of Labour and Employment has intimated that no decision has been taken.

(b) Does not arise in view of the reply to (a) above.

#### **Reduction of GST on life-saving drugs**

401. SHRI DHARMAPURI SRINIVAS:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has received any representation from Indian Medical Association requesting to reduce the GST on all drugs to five per cent from twenty eight per cent;

(b) if so, the details thereof; and

(c) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (c) Medicaments, in general, attract 12% GST. Further, specified medicaments attract concessional rate of 5% GST rate. Certain representations have been received for reduction of GST rates on medicaments from 12% to 5% or Nil. The following exemptions have been granted for imports of lifesaving medicaments:

(i) Imports of Medicines/drugs/vaccines supplied free of cost by United Nations International Children's Emergency Fund (UNICEF), Red Cross or an International Organization subject to specified conditions.

(ii) Imported Lifesaving Medicines for personal use supplied free of cost by verseas supplier, subject to specified conditions.

#### **Rebate to pensioners under IT Act**

402. SHRI AJAY SANCHETI: Will the Minister of FINANCE be pleased to state:

(a) whether Central Government pensioners are getting concession/rebate under the IT Act; and

(b) whether Government propose to give certain relief to central Government pensioners whose pension does not exceed rupees six lakhs per year?